

3
8.1.2010

CA No 289/2009

Hon'ble Dr. A. K. Mishra, Member (A)

Note for the applicant even an
revised call. The application is
dismissed for non-prosecution.
Sri K. K. Sharma is present on
behalf of respondents.


MCS

Vidya.

OK
Copy of order
dated 08-1-2010
received
19-1-2010

OK

MP. 146 & 147/10 Res
AW-CA Res 3 per order
by Resch on 21/2/10.

This was also already seen
decreed on 8.1.10.

MP are kept in.

Recd.

Sehri
18/2/10